

349 B.A.C. Report
12.06 hrs.

SRAVANA 6, 1914 (SAKA) Matters under Rule 377 350
see as to how it can be adjusted.

BUSINESS ADVISORY COMMITTEE

Seventeenth Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND
TECHNOLOGY (DEPARTMENT OF
ELECTRONICS AND DEPARTMENT OF
OCEAN DEVELOPMENT) (SHRI
RANGARAJAN KUMARAMANGALAM): Sir,
I beg to move:

"That this House do agree with the
Seventeenth Report of the Advisory
Committee presented to the House
on the 27th July, 1992."

MR. SPEAKER: Motion moved:

"That this House do agree with the
Seventeenth Report of the
Business Advisory Committee
presented to the House on the 27th
July, 1992."

SHRI NIRMAL KANTI CHATTERJEE
(Dum Dum): Mr. Speaker, Sir, there was a
suggestion that the Draft Eighth Five year
Plan be discussed in the House. As far as I
recollect, the understanding was that we
utilise 19th and 20th for that discussion. But
in this Business Advisory Committee Report,
I see no mention of that. I want to know how
the position stands.

SHRI RANGARAJAN KUMARA-
MANGALAM: Sir, that was agreed upon. If
we can add now in the BAC report, there is
no problem.

SHRI NIRMAL KANTI CHATTERJEE:
Sir, the draft had to be circulated, as far as
I recollect.

MR. SPEAKER: I think your suggestion
is very valid and we will discuss it in the next
Business Advisory Committee meeting and

The question is:

"That this House do agree with the
Seventeenth Report of the
Business Advisory Committee
presented to the House on the 27th
July, 1992."

The motion was adopted.

12.07 hrs.

MATTERS UNDER RULE 377

(I) Need to set up a Central University in Mizoram

[English]

DR. C. SILVERA (Mizoram): Sir, the
North Eastern Hill University (N.E.H.U.) has
a campus at Aizawl. But due to various
reasons this arrangements has not been
found workable and does not meet the
Mizoram's need. Due to the same reason
the constituent states of North Eastern Hill
University like Nagaland and Arunachal
Pradesh have already had their own
Universities. Mizoram also would, therefore,
like to have a separate University of its own.
The 1986 Mizo Accord also speaks of a
separate University for Mizoram. The State
Government had moved to the Union Ministry
of Human Resource Development for
opening a Central University in Mizoram.
Government of India may kindly approve the
setting up of a Central University in the State
during the Eighth Plan period. This proposal,
in fact, was accepted in principle by the
Government.

(II) Need to take steps to stop further deterioration of N.T.C. Mills

SHRI SHARAD DIGHE (Bombay North
Central): Sir, the National Textile Corporation
(NTC) is running 124 textile units in the
country which include 15 taken over units
(two in Uttar Pradesh and 13 in Maharashtra)
and is employing about 1.5 lakhs of workers.